

Import of pulses

*258. SHRI P. BHATTACHARYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total quantity/types of pulses that have been imported by Government during the last two years;

(b) whether production of pulses in the country has fallen, if so, the details thereof; and

(c) the names of countries from which pulses are being/were imported along with the rates at which the same were imported?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Government has not imported pulses during the last two years *i.e.* 2013-14 and 2014-15. However, during the current year 2015-16, till date, the Government has imported 4927 MT of Tur whole through Minerals and Metals Trading Corporation of India (MMTC).

(b) The production data of pulses for the last three year are as under:-

(in million MTs)

2012-13	2013-14	2014-15*
18.34	19.25	17.20

*As per 4th Advance Estimates.

Source: Directorate of Economics and Statistics, D/o Agriculture, Cooperation and Farmers Welfare

(c) MMTC has imported Tur during the current year 2015-16 from Malawi (Africa) at US Dollars 1078 per MT, Cost and Freight Free Out (C&F FO), on Government account.

Maintenance of tourist spots in the country

*259. SHRIMATI SASIKALA PUSHPA: Will the Minister of TOURISM be pleased to state:

(a) whether Government maintains tourist spots in different States of the country, if so, the details thereof;

(b) whether Government has any scheme to maintain such tourist spots;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the year-wise, State-wise and tourist spot-wise details of the amount of money allocated for this purpose during the last two years and this year; and

(e) the action taken by Government to maintain such places?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (e) The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for various tourism projects subject to availability of funds, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines. The operation and maintenance of the assets created out of Central Financial Assistance is the responsibility of the concerned State/UT Governments/Agency.

However, Archaeological Survey of India (ASI) conserves, preserve and maintains all centrally protected monuments spread all over the country which includes monuments visited by large number of tourists. The maintenance includes cleanliness, horticultural operation, provision of pathways, facilities like toilets, drinking water, ramps, wheel chair, publication counter, free literature, etc.

The conservation, preservation and maintenance of centrally protected monuments is a regular phenomenon undertaken as per the need and priority depending upon available resources. By circles offices of ASI conservation programme is drawn every year and accordingly, works are executed at different site.

The expenditure incurred on conservation, preservation and maintenance of centrally protected monuments, State-wise during the last two years and allocation for the current year is given in Statement (*See* below).

As a regular practice following in ASI, this year also annual conservation programme has been approved for conservation, preservation and maintenance of centrally protected monuments on priority identified by Circle offices depending upon need at monuments/sites.

Statement

The expenditure incurred on conservation, preservation and maintenance of centrally protected monuments, State-wise during the last two years and allocation for the current year.

(₹ in lakhs)						
Sl. No.	Name of States/UTs	Number of protected monuments	Circle/Branch	Expenditure		Allocation
				2013-14	2014-15	2015-16
1	2	3	4	5	6	7
1.	Uttar Pradesh	743	Agra Circle	957.97	1404.99	725.00
			Lucknow Circle	944.99	1165.00	750.00
			Sarnath Circle	---	534.99	355.00
2.	Maharashtra	285	Aurangabad Circle	493.00	695.00	475.00
			Mumbai Circle	415.00	645.00	410.00
			Nagpur Circle	---	444.98	330.00
3.	Karnataka	506	Bangalore Circle	1253.00	1515.99	750.00
			Mini Circle Hampi	--	90.00	230.00
			Dharwad Circle	993.79	713.94	580.00
4.	Madhya Pradesh	292	Bhopal Circle	716.99	956.99	625.00
5.	Odisha	79	Bhubaneswar Circle	280.00	596.99	440.00
6.	West Bengal,	136	Kolkata Circle	448.18	549.63	380.00

1	2	3	4	5	6	7
	Sikkim	03				
7.	Tamil Nadu	413	Chennai Circle	845.00	1070.01	630.00
	Puducherry (UT)	07				
8.	Punjab	33	Chandigarh Circle	795.92	875.85	460.00
	Haryana	91				
9.	Himachal Pradesh	40	Shimla Circle	155.86	315.00	200.00
10.	Delhi	174	Delhi Circle	1300.19	1499.75	790.00
11.	Goa	21	Goa Circle	144.50	397.36	165.00
12.	Assam	55	Guwahati Circle	174.94	292.56	275.00
	Manipur	01				
	Meghalaya	08				
	Mizoram	01				
	Nagaland	04				
	Tripura	08				
	Arunachal Pradesh	03				
13.	Rajasthan	162	Jaipur Circle	521.48	610.00	410.00
			Jodhpur Circle	---	569.96	465.00

14.	Andhra Pradesh	129	Hyderabad Circle	1068.43	998.32	575.00
	Telangana	08				
15.	Bihar	70	Patna Circle	263.00	414.99	375.00
16.	Jammu and Kashmir	56	Srinagar Circle	260.00	443.00	300.00
		13	Mini Circle Leh	116.83	141.98	90.00
17.	Kerala	28	Thrissur Circle	455.00	647.19	350.00
18.	Gujarat	203	Vadodara Circle	655.00	847.99	520.00
	Daman and Diu (UT)	12				
19.	Uttarakhand	42	Dehradun Circle	210.49	264.99	175.00
20.	Chhattisgarh	47	Raipur Circle	468.40	587.89	335.00
21.	Jharkhand	13	Ranchi Circle	69.00	115.98	70.00
			Chemical Preservation (All India)	510.85	787.65	595.00
			Horticultural Activity (All India)	2446.05	3357.98	1950.00
			Reserve	---	---	870.00
TOTAL		3686		16963.86	23551.95	15650.00